APPELLATE TRIBUNAL FOR ELECTRICITY <u>NEW DELHI</u>

Dated: 15.09.2025

Sub. <u>Judges Roster on 16.09.2025 & 17.09.2025.</u>

Court-I on 16.09.2025 & 17.09.2025

Court No.	Day(s) & Time	Bench	Assignment
Court-I	16.09.2025	Hon'ble Mr. Justice Ramesh Ranganathan,	All matters in
	Tuesday	Chairperson	connection with the
[Electricity	10.30 AM to 01.15 PM	AND	Electricity Act and
Bench]	and	Hon'ble Ms. Seema Gupta	the Energy
	2.15 PM to 5.00 PM	Technical Member (Electricity)	Conservation Act
			assigned to Court-
			I.
Court-I	17.09.2025	Hon'ble Mr. Justice Ramesh Ranganathan,	All matters in
	Wednesday	Chairperson	connection with the
[Petroleum	10.30 AM to 01.15 PM	AND	Petroleum and
Bench]	and	Hon'ble Mr. Bhupinder Singh Bhalla	Natural Gas
	2.15 PM to 5.00 PM	Technical Member (P&NG)	Regulatory Board
			Act, 2006 assigned
			to Court-I.

Court-II on 17.09.2025

Court-II	17.09.2025	Hon'ble Ms. Seema Gupta	All matters in
	Wednesday	Technical Member (Electricity)	connection with the
[Electricity	10.30 AM to 01.15 PM	AND	Electricity Act and
Bench]	and	Hon'ble Mr. Virender Bhat,	the Energy
	2.15 PM to 5.00 PM	Judicial Member	Conservation Act
			assigned to Court-
			II.

This issues with the approval of the competent authority.

Sd/(Registrar)

Copy to:

PPS to Hon'ble Chairperson

PPS/PS to all Hon'ble Technical Members

PA to Ld. Registrar

PS to Dy. Registrar (NS)

Steno to Dy. Registrar (MJS)

Shri Jatin Chawla, Assistant

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)

All Notice Boards